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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.435/BB/2018	For admission	Sec 252	M/s H M G Eco-care Recycling Pvt Ltd	N Jayaraman Associates	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: **RAJASHREE DEVCHOUDHURY**  
for **M. JAYARAMAN ASSOCIATES**  
080-41280811

*Petitioner*

*Rajeshwara Rao*

RESPONDENT/s :

**ORDER**

Heard Smt.Rajashree Devchoudaury Learned Counsel for the Petitioner.

Admit. Issue notice to the ROC. Registry to prepare notice. Petitioner is directed to take personal notice and serve the same to the ROC, Karnataka. ROC required to file the reply.

Post the case on 17.08.2018.

*Ashok Kumar Mishra*  
**MEMBER (T)**

*Rajeshwara Rao*  
**MEMBER(J)**

Gayathri\*2